

DIVISION BENCH

ITEM NO.177

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 29/2022, CA No. 35/2022, IA No.13/2023, CONT. A. No.05/2023,
MA No.08/2023, IA No.33/2023 IN CP No. 68/ALD/2021**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|---|
| NAME OF THE COMPANY | BHANVI KUMARI SINGH V/S SHREE DA PROPERTIES PVT LTD & ORS. |
| UNDER SECTION | 241/242 OF COMPANIES ACT 2013 |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 29th August, 2024.

-Sd-

(Court Officer)

04th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*